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BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

(Southern Zone)

Original Application No.36 of 2022 (SZ)

Meenava Thanthai K.R.Selvaraj Kumar
Meenavar Nala Sangam, Chennai
Registered under section 10 of the
Tamil Nadu Societies Act, in Sl.No.205
Of 2015 Rep. by its President,
M.R.Thiyagarajan, S/o. Late C.Rajalingam,
Office No.48, East Madha Church Street,
Royapuram, Chennai – 600 013.

... Applicant

Versus

1. State of Tamilnadu,
Through the Chief Secretary,
Government of Tamil Nadu,
Secretariat, Chennai – 600 009.
& others.

... Respondents

**STATUS REPORT FILED ON BEHALF OF
GREATER CHENNAI CORPORATION - 6TH RESPONDENT**

I, Padmanaban, Son of Mr.Thirunavukarasu, Hindu, aged about 59 years, the Assistant Commissioner, Zone-I, Greater Chennai Corporation, having office at No.947, Thiruvotriyur High Road, Chennai-600 019, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Assistant Commissioner, Zone-I, Greater Chennai Corporation and as such am well acquainted with the facts of the case from the available records.

2. I respectfully submit that the applicant herein has filed the above Original Application paying for;


ASSISTANT COMMISSIONER
Zone-1, (Thiruvotriyur)
Greater Chennai Corporation

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- i) Direct the Respondent Nos. 1 to 5 to demolish the illegal and unauthorised constructions erected by the encroachers in the place earmarked as water body namely "Kathivakkam Thamaraiikulam".
- ii) Direct the Respondent Nos. 1 to 5 to conduct proper survey of the pond with the original maps and to restore the water body to its original position.
- iii) Direct the Respondents No. 1 to 5 to rejuvenate the water body by constructing the bund, de-silting. Removal of Encroachment, Blockage of Sewage and Removal of Non-active species.
- iv) Direct the Respondents No. 1 to 5 to initiate penalize action against the encroachers including the authorities permitted the violators to construct the buildings in the region of water body.
- v) Direct the Respondent Nos. 1 to 5 to recover the cost of remediation including the environmental compensation from the violators to reverse the damaged environment under Sec. 15 of the NGT Act.
- vi) Direct the Respondent No. 3 to create awareness program to the surrounding people about the impacts of encroachment and dumping of solid and liquid into waste into the water bodies.

T. pm

ASSISTANT COMMISSIONER
Zone-1, (Thiruvottiyur)
Greater Chennai Corporation

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3. I respectfully submit that this honourable court passed an order for removing encroachment of Tamaraikulam at Kathivakkam. Hence, that the Greater Chennai Corporation has already removed 36 nos. of encroachments made at Kathivakkam Tamaraikulam. I further submit that out of the remaining of encroachers have filed Appeal before the Revenue and Disaster Manegement Department.
4. I respectfully submit that the honourable court order dated 27.01.2026 as follows:
- “... Hence, we direct the Greater Chennai Corporation to commence desilting work and the strengthening of the bund as expeditiously as possible, which may help restore the entire tank without any encroachments. Let the rejuvenation of the waterbody be commenced without awaiting the removal of all encroachers from the pond..”**
5. I respectfully submit that as per the honourable court order Greater Chennai Corporation commenced the desilting and bund formation of Tamaraikulam Pond. The work is under progress.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the status report and to pass suitable order or orders as this Hon'ble Tribunal may deem fit and proper under the circumstances of this case and thus render Justice.


ASSISTANT COMMISSIONER
Zone-1, (Thiruvottiyur)
Greater Chennai Corporation

(4)



COUNSEL FOR 6TH RESPONDENT

Solemnly affirmed at Chennai ()

On this the 13th day of March 2026 ()

And signed his name in my presence ()

T. P. M.
ASSISTANT COMMISSIONER
Zone-1, (Thiruvottiyur)
Greater Chennai Corporation

Before Me


E No. 340/96

Advocate : Chennai

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**GREATER CHENNAI
CORPORATION**

ZONE-1

**THAMARAIKULAM POND
BUND FORMATION AND
DESILTING WORK
AT DIVISION - 01 UNIT-01**

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Google

Ennore, Tamil Nadu, India
164, Jayalalitha Nagar, Ji Nagar, Ennore,
Tamil Nadu 600057, India
Lat 13.223975° Long 80.322835°
04/03/26 09:58 AM GMT +05:30

GPS Map Camera



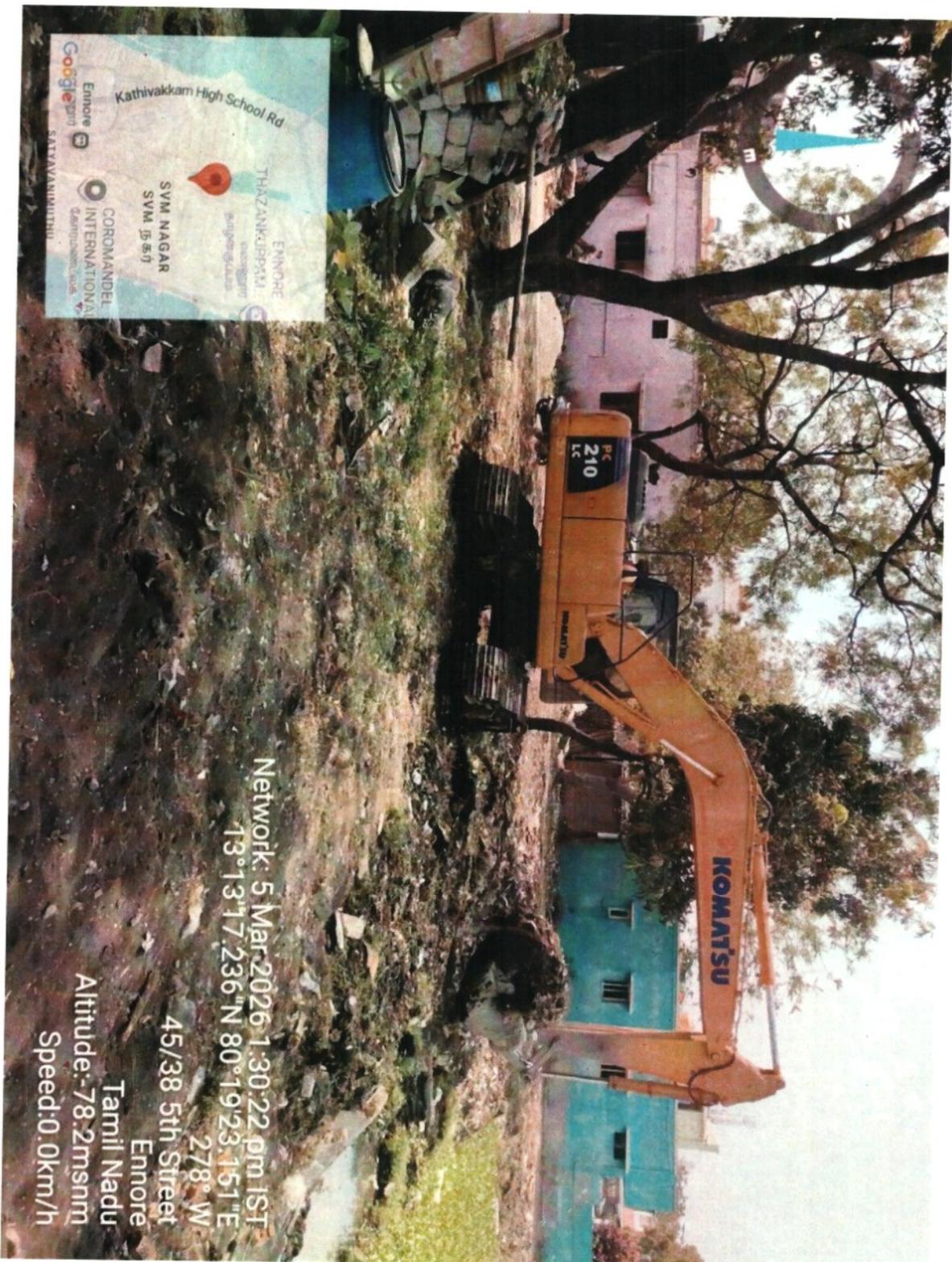
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ENNORE
HAZARAKUPPAM
SVM NAGAR
COROMANDIL INTERNATIONAL
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Chennai
Tamil Nadu
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Speed: 0.5km/h
Index number: 1472

2



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278° W
45/38 5th Street
Ennore
Tamil Nadu
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SVM 1367
COROMAND

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7 Mar 2026 15:00:03
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 Index number: 1538

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157° SE
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Chennai
Tamil Nadu
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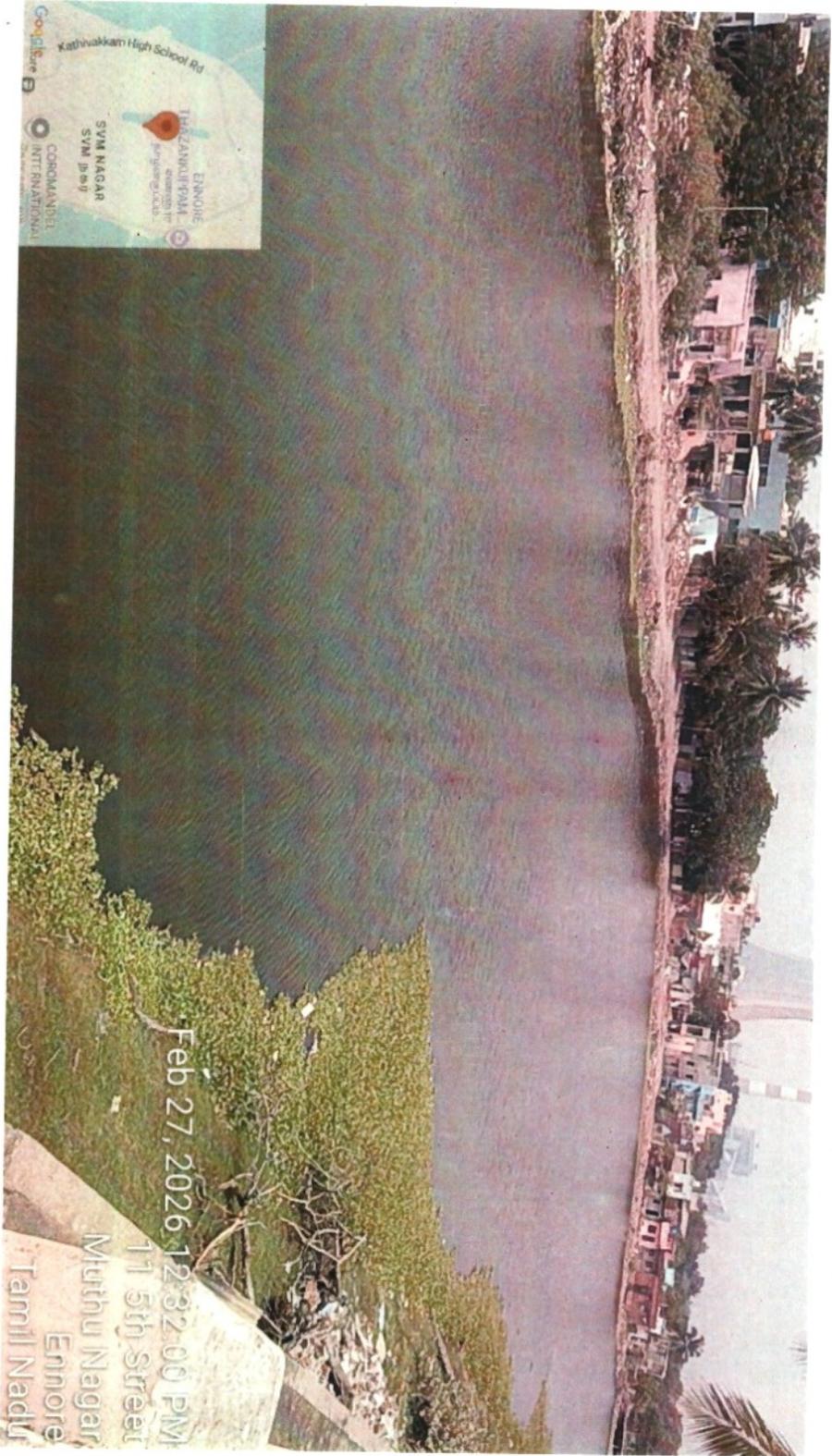
11

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COROMAND

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13

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11 5th Street
Muthu Nagar
Ennore
Tamil Nadu

114



2 Mar 2026 10:13:16
166° S
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Ennore
Tamil Nadu
Altitude:-90.3msnm
Speed:4.7km/h
Index number: 1373



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**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.36 of 2022 (SZ)

**STATUS REPORT FILED
ON BEHALF OF
GREATER CHENNAI CORPORATION**

N.R.RAMESH KANNA
Counsel for Chennai Corporation